

DIVISION BENCH  
COURT - I

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/198(KB)2013  
IA(COMPANIES.ACT)/99(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	SWAPAN BHAR & ORS. VS D.G.COLD STORAGE PVT.LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances ( via video conferencing/physically)**

Mr. Rahul Auddy, Adv. : For Petitioners  
Mr. Aditya Gooptu, Adv.

Mr. Patita Paban Bishwal, Adv. : For Applicant in IA(Companies.Act)/99/2022

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **8/8/2024**.

**Satyajit Roy  
(Court Officer)**